

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: OA 499/2001

Applicant (s) R.S. Meena

Respondent (s) Union of India & others

Advocate for Applicant (s)

Advocate for Respondent (s)

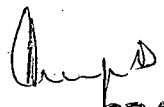
NOTES OF THE REGISTRY

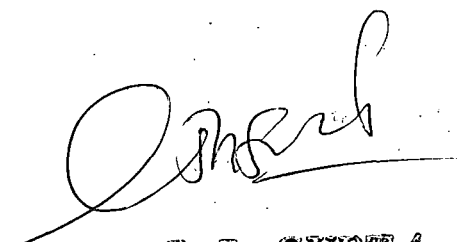
ORDERS OF THE TRIBUNAL

25-9-2002

Mr. P.N. Jatti, Counsel for the applicant.
Mr. B.N. Sandhu, Counsel for the respondents.

Learned Counsel for the applicant submits that his client wants to withdraw this application. Consequently, the OA is dismissed as withdrawn. No order as to costs.


A. P. NAGRATH
ADMINISTRATIVE MEMBER


G. L. GUPTA
VICE CHAIRMAN

Received
By/Date
30/9

copy sent to
govt. Secy

Wd R 14/

Dated 7-10-02